

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/21/50/2021 in OA/21/238/2021

HYDERABAD, this the 3rd day of June, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Venkata Ganesh Babu V S/o Ranga Rao,
Age 40 years, Group -C& Loco Pilot (Passenger)(MD),
O/o the Chief Crew Controller, Kacheguda,
R/o H.No.12-13-829/C, Flat No.101, Sai Balaji
Residency, Street No.11, Tarnaka,
Secunderabad-500017. ...Petitioner

(By Advocate : Mr. P. Ramachander Rao)

Vs.

1. Sri Gajanan Malya,
General Manager, South Central Railway,
3rd Floor, Rail Nilayam,
Secunderabad-500073, Mail id : gm@scr.railnet.gov.in
WhatsApp.:9701370000

2. Sri Zeessan Ahamad, Senior Divisional Mechanical Engineer,
Hyderabad Division, S. C. Railway, I Floor,
Hyderabad Bhavan, Secunderabad-500025,
Mail id: srdme@hyd.railnet.gov.in
WhatsApp No.9701372400.

3. Sri K.V.R.Prasad, Chief Crew Controller, Kacheguda,
Hyderabad Division, WhatsApp No.9701372000.

4. Sri N. Sita Ram Prasad, Divisional Railway Manager,
Hyderabad Division, Hyderabad Bhavan,
South Central Railway, Mail id : drm@hyb.railnet.gov.in
WhatsApp No.9701372000.

Sr.DPO, Hyderabad & Cons/ Kacheguda are not necessary parties

....Respondents

(By Advocate : Mr. V. Vinod Kumar, SC for Railways)

ORAL ORDER
(As per Hon'ble Mr.B.V. Sudhakar, Administrative Member)



Through Video Conferencing:

Heard the learned counsel for the parties.

2. After hearing both side learned counsel, we find that the Contempt Petition is premature. Hence, the C.P. is dismissed.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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